

DECLARATION OF ASSETS & LIABILITIES BY :-RAVI JYOTI KUMAR**MEMBER OF BIHAR VIDHAN SABHA :- RAJGIR -173 (NALANDA)**

I RAVI JYOTI KUMAR, SON OF :- SREE BHIM SINGH, age :-48, Vill :- DEEPNAGAR, Dist :- NALANDA (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residenital building at :- **DBG/NLD/PAT.** are also given below.

A Details of Immovable assets as on :- 30-07-2017

S. No.	DESCRIPTION	SELF	WIFE	Depentet NANDINI KASHYP (DAUTHER)
(i)	cash	23000/-	15000/-	
(ii)	Deposits in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan sabha,----- SBI Vidhan sabha, Patna M.B. Gramin Bank,----- State Bank Of India :- NALANDA Bank of india Bonds debentures & Shares in Companies, Mutual Fund	26000/- 120000/- 1000000/-	500000/- (UTI)	200000/- (UTI)
		1. ICICI Direct.com. Qty. Rate 1. Dish Tv India 150 62.90 2. Ipat India 100 22.30 3. Nagarjun Telijan 20 26.90 4. Tata Televection 200 15.40 2. ANAD RATHI.COM Qty Rate 1. Nagarjun Fatilajjar 500 29.90 2. Birla EIR 500 14.50 3. RNRL 100 4. Relenece Power 25 114.90 5. IFCI 100 50.15 6. SBTL 500 7. WWIL 100 8.55 8. T.V-18 100 76.20 9. Spile Jet 100 46.40 10. Unifi Intertenm 2500 3. UTI SIP-5000/M 4. LIC M/F-50000/- 5. Relince M/F-15000 6. TATA M/F-15000		

Ravi
08.08.17

(iii)	Other Financial Instrument, Nss, Postal Savings, LIC ets. KVS KVP SBI Life LIC Lic Bajaj alorze	L8DD985707, 67EE048695 1. PLI-BH/323443-CS 2. ICICI-11036660, 25000 P/A 3. LIC JEEVAN SARAL-125610341, 12010 P/A	30000/-	जीवन सुकन्या (SBI)
(iv)	Moter Vehicles	1. <u>BR-21M</u> 6002 2. <u>BR-1PE</u> 6002		
(v)	Jewellery (Details of Weight & Value)	1. 150 Gram Gold 2. Diamond Ring	180 Gram Gold 680 Gram Silver	300 Gram Gold 1 Kg Silver 50 Gram Diamond
(vi)	Revolver Rifle	1. UNI NO.-051840027908762016 2. UNI NO.-051440006313332015		
(vii)	Other Assets, such as values of claims/interest	1. VIDEO CAMERA 2. STILL CAMERA 3. TV 4. WATCH	WATCH	

PATNA

Sign. RAVI JYOTI KUMAR

No.	DESCRIPTION	SELF	WIFE	DEPENDENT
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	1. Khatta No-399, khesra No.-864 Darbhanga, (4 कट्ठा 4 घुर) 8000000/- 2. khatta No.-578, khesra No.-5732 Nalanda (2 कट्ठा) 1000000/- 3. Khatta No.-301, Khesra No.-2536 Nalanda (3-125 बीघा) 200000/-		
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market value	NILL		
(iii)	Buildings (Commercial & Residential) Location : Residential (a)&(b) Survey (Khata) Number (s) Extent (Total measurement) current market value	NILL		
(iv)	House/Apartments etc. Location----- Survey number (s) Extent (Total measurement) Current market value	1. Adampur, Danapur Patna khatta No.-03, Tauzi No.-5062 2. 120159.tt 3. 24,26,020/-		Khatta NO.-1129, Khesra No.-2153 (9 घुर) मकान
(v)	Others			

PATNA


08.08.17
Sign. RAVI JYOTI KUMAR

Give hereinbelow the details of my liabilities/overdues to Public financial institution and government dues: as on dated :-30-07-2017

S.No.	Name and address of Bank/Financial institution (s) Department (a)	SBI Vidhan Sabha Patna.	
(a) (i)	Loans from Banks:	100000/- Vehicles. (SBI, Bihar Vidhan Sabha)	
(ii)	Loans from financial institution	NILL	
(iii)	Government dues:-	NILL	
	(a) Bihar Vidhan sabha	NILL	
	(b) Telephone office, Patna	NILL	
	Others	NILL	
(b) (i)	Income Tax including surcharge (Also indicate the assessment Year upto which income Tax Return filed. Give also Permanent Account Number (PAN)	I/T Repend (2017-18) PAN NO.-AFHPK0953N AADHAR NO.-	
(ii)	Wealth Tax (Also indicate the assessment Year upto which wealth Tax return files.)	NILL	
(iii)	Sales Tax (Only in case of proprietary business)	NILL	
(iv)	property Tax	As Per Land Tax	

PATNA


08.08.17
Sign. RAVI JYOTI KUMAR

FC ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature].

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2017-18

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION

Name RAVI JYOTI KUMAR		PAN AFHPK0953N	
Flat/Door/Block No H/O BHIM SINGH	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-1
Road/Street/Post Office R S TANK NAVTOLIA	Area/Locality LAHERIASARAI		
Town/City/District DARBHANGA	State BIHAR	Pin/Zip Code 846001	Status Individual
Designation of AO (Ward / Circle) ITO WARD 3(2), DARBH.		Original or Revised ORIGINAL	
E-filing Acknowledgement Number 954119350280717		Date(DD-MM-YYYY) 28-07-2017	

COMPUTATION OF INCOME AND TAX THEREON

1	Gross Total Income	1	376110
2	Deductions under Chapter-VI-A	2	42424
3	Total Income	3	333690
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	3470
5	Interest Payable	5	0
6	Total Tax and Interest Payable	6	3470
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	1069
c	TCS	7c	0
d	Self Assessment Tax	7d	2400
e	Total Taxes Paid (7a+7b+7c+7d)	7e	3469
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture		
	Others	10	0

VERIFICATION

I, **RAVI JYOTI KUMAR** son/ daughter of **BHIM SINGH**, holding Permanent Account Number **AFHPK0953N** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2017-18. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.

Sign here



Date 28-07-2017

Place PATNA

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only
Receipt No

Filed from IP address 47.29.67.207

Date

Seal and signature of
receiving official

AFHPK0953N01954119350280717D561AED6975FC78003C3B6EFC67F91598B8FA3

Please send the duly signed Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address rp.officesolutions@gmail.com



Tax Payer Counterfoil

PAN AFHPK0953N

Received from : RAVI JYOTI KUMAR

Rs : 2400/-

(in words) : Two Thousand And Four Hundred
Rupees Only

Drawn On : Internet Banking through SBI

PAN ON ACCOUNT OF INCOME TAX
ON: Major Head : OTHER THAN
COMPANIES TAX[0021]
Minor Head : SELF ASSESSMENT TAX
[300]

For the assessment year : 2017-18



Payment Status :

Success

SBI Ref No. : IK00GKCKL1

	BSR Code	Tender date	Challan No
CIN	0011352	280717	12711
Date of challan :	28-07-2017		

State Bank of India
Gandhinagar
Bangalore
(Internet Collection Center)

FO. ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature] .

(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2017-18

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION

Name SUNITA BHARTI		PAN CELBP3160D	
Flat/Door/Block No 0	Name Of Premises/Building/Village LAHERIASARAI	Form No. which has been electronically transmitted ITR-4	
Road/Street/Post Office R S TANK NAVTOLIA	Area/Locality LAHERIASARAI	Status Individual	
Town/City/District DARBANGA	State BIHAR	Pin/Zip Code 846001	Aadhaar Number/ Enrollment ID
Designation of AO (Ward / Circle) ITO WARD 6(1), PATNA		Original or Revised ORIGINAL	
E-filing Acknowledgement Number 946197510270717		Date(DD-MM-YYYY) 27-07-2017	

COMPUTATION OF INCOME AND TAX THEREON

1	Gross Total Income	1	298566
2	Deductions under Chapter-VI-A	2	0
3	Total Income	3	298570
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	0
5	Interest Payable	5	0
6	Total Tax and Interest Payable	6	0
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	0
c	TCS	7c	0
d	Self Assessment Tax	7d	0
e	Total Taxes Paid (7a+7b+7c +7d)	7e	0
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture		
	Others		

VERIFICATION

I, SUNITA BHARTI son/ daughter of RAJENDRA PASWAN, holding Permanent Account Number CELBP3160D solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2017-18. I further declare that I am making this return in my capacity as

and I am also competent to make this return and verify it.

Sign here

सुनिता भारती

Date 27-07-2017

Place DARBHANGA

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only

Receipt No

Filed from IP address 47.29.36.241

Date

Seal and signature of receiving official



CELBP3160D049461975102707174F4E8200952998CF73E5838CCE761CE43C202C1D

Please send the duly signed Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address mk0384520@gmail.com